

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 82(ND)/2017

IN THE MATTER OF:

Subhash Chander Monocha

.....Petitioner

v.

M/s. V.B. Minerals & Resins Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 241/242

Order delivered on 30.01.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s): Dr. U.K. Chaudhary, Senior Advocate with Ms. Ranjana Roy Gawai, Ms. Vasudha Sen and Ms. Sreenita Ghosh, Advocates

For the Respondent(s): Mr. A.S. Chandiok, Senior Advocate with Ms. Manmeet Arora, Ms. Chand Chopra, Ms. Pavitra Kaur, Ms. Sweta Kakkad, Mr. Pallavi Kumar and Mr. Angad Baxi, Advocates
Mr. Sharad Rajwanshi & Mr. Nesar Ahmed, Company Secretary

ORDER

For order, see C.P. No. 85(ND)/2016.